

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal 91 of 2010

IA- 115 of 2010

Dated :16th March, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Ind- Bharath Energies (Maharashtra) Ltd. ... Appellant(s)

Versus

Maharashtra State Electricity Distribution Company Ltd. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. A.N. Haskar, Sr. Adv.
Ms. Purnima Sapra, Mr. Udyan Jain
Counsel for the Respondent(s): Mr. Ashish Bernard For R-1
Mr. Mullapudi Rambabu For R-2

ORDER

Post the matter for further hearing on 6.4.2011 at 2:30 P.M.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

KS/TS